

(b) The nature of restrictions is indicated below:

A. Wheat:

(i) In respect of banks' offices operating in all the States (including the State of Punjab) An average aggregate level within 66 $\frac{2}{3}$ % of such level in the corresponding month of 1957 to be maintained each month commencing from October, 1958.

(ii) In respect of the State of Punjab. Same as above.

B. Other Foodgrains (excluding Wheat, Paddy and Rice)

(i) In respect of the banks' offices operating in all the States. An average aggregate level within 80% of such level in the corresponding month of 1957 to be maintained each month commencing from October, 1958.

The previous directives of 11th December, 1957 prescribed the permissible level in respect of A and B at 80 per cent. of the average advance in the corresponding month in the preceding three years.

The pattern of restriction in other respects and the permissible level of bank advances against paddy and rice, remain unchanged.

(c) It is too early to say to what extent the recent directives have been complied with by the banks.

Separation of Rural Areas from D.M.C. Jurisdiction

2725. Shri Ram Krishan: Will the Minister of Home Affairs be pleased to state:

(a) whether Government has received any representation from the representatives of rural areas for separating the rural areas of Delhi from the administrative jurisdiction and control of the Municipal Corporation;

(b) if so, the reasons for separation; and

(c) the reaction of Government in this matter?

The Minister of Home Affairs (Pandit G. B. Pant): (a) No.

(b) and (c). Does not arise.

इंडियन स्कूल अफ माइन्स ऐंड एप्लाइड टेक्नोलॉजी

२७२६. श्री व० प्र० सिंह : क्या वैज्ञानिक गवेषणा और सांस्कृतिक कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) घनबाद स्कूल अफ माइन्स के निदेशक का पद स्थायी है अथवा अस्थायी; और

(ख) क्या इस पद पर काम करने वाले वर्तमान सज्जन की नियुक्ति संघ लोक-सेवा आयोग की सिफारिश पर की गई थी ?

वैज्ञानिक गवेषणा और सांस्कृतिक कार्य मंत्री (श्री हमायूँ कबीर) : (क) यह नौकरी अस्थायी है और अभी सिर्फ ३० अप्रैल, १९६० तक इसकी मंजूरी है।

(ख) मौजूदा अफसर की नियुक्ति यू० पी० एस० सी० की सिफारिशों से नहीं की गई है। उन्हें यू० पी० एस० सी० कंसलटेशन रेगुलेशन ४ बी के अनुसार अस्थाई तौर पर एक साल से कम अर्से के लिये नियुक्त किया गया है।

Manufacture of Earth-moving Machines

2727. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether Government have any proposal to manufacture earth-moving equipment, tractors, bulldozers etc. in collaboration with a Japanese firm; and

(b) if so, the details thereof?

The Deputy Minister of Defence (Shri Raghuramiah): (a) Yes.